

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2657**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

STALKING CASES

2657. SHRI BAIJAYANT JAY PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of any incidents relating to stalking of women under section 354 D of the Indian Penal Code and if so, the details thereof;

(b) the details of cases reported under section 354 D of the Indian Penal Code during the last three years and the current year, State/UT-wise; and

(c) the steps being taken by the Government to curb stalking and ensure the safety of women?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per the information provided by National Crime Records Bureau (NCRB), State/UT-wise cases registered, persons arrested, cases chargesheeted, persons chargesheeted, cases convicted and persons convicted under stalking (section 354D IPC) is enclosed as Annexure-I.

(c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. The Ministry of Home Affairs has issued advisories for combating crimes against women.

These Advisories are available on www.mha.nic.in.

State/UT-wise cases registered (CR), persons arrested (PAR), cases chargesheeted (CS), persons chargesheeted (PCS), cases convicted (CV) and persons convicted (PCV) under stalking (section 354D IPC) during 2014-2016*

SL	State/UT	2014						2015						2016*					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	504	517	316	463	1	84	551	645	456	604	15	21	639	865	498	659	14	16
2	Arunachal Pradesh	1	1	1	1	0	0	1	1	1	1	0	0	2	1	1	1	0	0
3	Assam	0	0	0	0	0	0	59	61	18	19	0	0	88	90	34	35	2	2
4	Bihar	7	8	6	7	0	0	2	2	0	0	0	0	4	4	5	5	1	1
5	Chhattisgarh	72	192	69	189	4	8	75	88	73	93	9	15	71	82	70	82	15	18
6	Goa	25	19	17	15	1	1	20	17	19	20	3	3	19	18	11	13	0	0
7	Gujarat	62	82	46	66	0	0	92	144	87	140	0	0	87	151	93	162	2	2
8	Haryana	284	300	226	291	14	25	338	334	246	328	28	38	321	298	221	276	25	30
9	Himachal Pradesh	62	74	42	55	0	0	52	61	46	64	3	7	60	67	44	60	0	0
10	Jammu & Kashmir	1	1	1	1	0	0	4	6	3	5	0	0	7	8	5	5	0	0
11	Jharkhand	5	4	3	3	0	0	6	6	4	6	1	1	13	12	6	6	0	0
12	Karnataka	64	72	40	48	0	0	127	149	77	117	1	2	135	148	81	98	0	0
13	Kerala	37	37	30	33	0	0	61	65	41	51	1	1	132	135	124	131	3	5
14	Madhya Pradesh	401	482	386	490	17	20	357	450	355	452	50	64	762	864	732	862	52	59
15	Maharashtra	797	873	541	651	1	2	1399	1396	951	1095	25	29	1587	1693	1381	1580	30	35
16	Manipur	2	0	2	2	0	0	4	4	1	1	0	0	5	4	1	1	1	1
17	Meghalaya	4	4	4	4	0	0	3	2	2	2	0	0	1	0	0	0	0	0
18	Mizoram	6	6	6	6	4	4	1	1	1	1	3	3	4	3	3	3	1	1
19	Nagaland	1	1	0	0	0	0	2	2	1	1	0	0	1	1	1	2	0	0
20	Odisha	134	125	94	116	0	0	225	237	197	224	2	2	250	287	234	276	2	2
21	Punjab	48	55	19	21	1	1	68	64	36	42	2	2	99	114	51	73	5	5
22	Rajasthan	88	81	59	80	0	0	126	103	79	104	5	5	80	109	61	109	4	4
23	Sikkim	2	4	2	4	0	0	4	4	4	4	1	1	3	3	2	2	0	0
24	Tamil Nadu	1	1	0	0	0	0	11	13	10	12	0	0	28	32	13	17	0	0
25	Telangana	426	416	346	399	3	3	766	779	535	566	8	9	1096	1116	840	991	17	33
26	Tripura	8	3	6	21	1	1	0	0	0	0	0	0	4	7	3	6	0	0
27	Uttar Pradesh	835	1341	702	1139	46	70	519	856	482	771	136	211	483	971	419	754	143	201
28	Uttarakhand	7	8	6	8	1	1	15	14	13	14	3	5	12	17	11	17	0	0
29	West Bengal	259	291	202	242	14	14	231	307	212	235	0	0	275	266	203	205	0	0
	TOTAL STATE(S)	4143	4998	3172	4355	108	234	5119	5811	3950	4972	296	419	6268	7366	5148	6431	317	415
30	A & N Islands	4	7	1	4	0	0	5	5	6	6	0	0	2	2	3	3	0	0
31	Chandigarh	10	12	8	10	2	3	13	13	13	14	1	1	15	16	10	10	4	5
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	2	1	0	0	0	0	3	4	2	5	0	0
34	Delhi UT	541	421	264	282	24	25	1124	864	515	603	43	53	835	1225	572	609	58	61
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	1	1	1	1	0	0	3	0	3	3	0	0	9	7	5	5	0	0
	TOTAL UT(S)	556	441	274	297	26	28	1147	883	537	626	44	54	864	1254	592	632	62	66
	TOTAL (ALL INDIA)	4699	5439	3446	4652	134	262	6266	6694	4487	5598	340	473	7132	8620	5740	7063	379	481

Source: Crime in India

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

Note: * Data for the year 2016 is provisional.